

RAJASTHAN HIGH COURT JODHPUR

ORDER

No. : Estt./HC/2015/ 455

Date : 17-11-2015

In pursuance of Rules 4,5,7 & 22 of Rajasthan High Court Staff Service Rules, 2002, Hon'ble the Chief Justice has been pleased to make the following further amendments in this office order No. Estt./HC/2001/378 dated 05.12.02 regarding method of recruitment and qualification for appointment to the various posts :-

1. The existing clause '13-A. **Controller of publication**' shall be substituted by the following :-

13-A – Controller of publication – Recruitment to the post of Controller of publication shall be made by direct recruitment from the candidates having Graduation with English as optional subject, with degree of Laws (L.L.B.) and seven years' experience of Publication of Law Journals.

In case a candidates from direct recruitment is not available or recruitment is not held for some period, the post may be filled by :-

- (i) transfer from and amongst the staff of Rajasthan High Court in the pay scale in PB-3, Rs. 15600-39100, Grade Pay (Rs. 6600) for seven years and experience of five years in publication of Law Journals.

OR

- (ii) transfer from the Senior Civil Judge (Selection Scale) cadre of Rajasthan Judicial Service.

2. After the existing clause 28 in part-V the following clause shall be inserted :-

28-A – Programmer – Recruitment to the post of Programmer shall be made by Direct Recruitment.

Qualification :-

- (1) M.C.A. or B.E. /B.Tech./M.Sc. in information technology or Computer Science or Electronics & Communications from a recognised University established by law in India or a qualification recognised as equivalent thereto by the Government.

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M.Tech. Degree in Information Technology or Computer Science or Electronics & Communication from a recognised University established by law in India or a qualification recognised as equivalent thereto by the Government.

OR

M.B.A. (Information Technology) from a University established by law in India or a qualification recognised as equivalent thereto by the Government.

AND

(2) Two Years' post qualification work experience in programming in JAVA/Dot Net/ VB/J2EE in a Government Organisation/ Government Undertaking/Public Limited/ Private Limited Company ;

Provided that in case sufficient number of candidates possessing prescribed experience are not available, the condition of experience can be relaxed by the High Court.

3. The expression "Liftman" mentioned in Heading of Clause 30 is substituted by nomenclature "Lift Operator".

BY ORDER OF HON'BLE THE
ACTING CHIEF JUSTICE


(VIJAY KUMAR VYAS)
REGISTRAR GENERAL

No. Gen./XV/(d)04/2014/ 6578

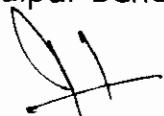
Date : 17.11.15

Copy forwarded to the :

- (1) Principal Secretary to Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur with the request to kindly obtain the permission from the Bhasha Vibhag for publication of this Notification in English as a special case as the concerned Rules Viz. the Rajasthan High Court Staff Service Rules, 2002 are in English language and convey the same to the Superintendent Government Central Press, Jaipur under intimation to this office.

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- (2) The Superintendent, Government Central Press Rajasthan Jaipur for publication in the next issue of the Rajasthan Rajpatra. Exemption for publication of the Notification in Hindi is being obtained from the Bhasha Vibhag through the Law Secretary. A copy of such Gazette may kindly be sent to this office immediately.
- (3) Registrar(Vigilance), Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.
- (4) Registrar (Admn.), Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.
- (5) Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
- (6) Registrar, Rajasthan High Court, HQR Delhi, Room No. 410, Rajasthan House, Prithvi Raj Road, New Delhi – 110011.
- (7) Registrar, Examination/Writs/Classification, Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.
- (8) Registrar-cum-C.P.C. Rajasthan High Court, Jaipur Bench Jaipur.
- (9) Registrar(Classification)Rajasthan High Court, Jodhpur with the request for upload the same on the official website.
- (10) O.S.D.(F&I), Rajasthan High Court, Jodhpur.
- (11) Registrar(Rules), Rajasthan High Court, Jodhpur.
- (12) Director, Rajasthan State Judicial Academy, Jodhpur.
- (13) Chief Accounts Officer, Rajasthan High Court, Jodhpur.
- (14) All Deputy Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
- (15) All Assistant Registrar/Court Officer, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
- (16) Senior Librarian, Rajasthan High Court, Jodhpur / Bench Jaipur, with the direction to update the Rajasthan High Court Staff Service Rules, 2002 and upload the same on the official website of the Rajasthan High Court.
- (17) P.S. to Hon'ble Mr./Dr./Kumari/Ms. Justice _____
- (18) All Assistant Account Officer/All Administrative Officer Judicial,Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.


REGISTRAR GENERAL